NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/06	TP 03/16	For hearing		Devaraj Dharmarajan Vs. Fire Bricks & Potteries P. Ltd. & 7 Others.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
· LAKSHMI MENON	Petitioner	Lakshmi
(For C.K Nondakumar		
Law Chambers)		
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ABHIJII ATUR 9663309317	perporded res	92
. Aishooya. Ak	Respondat No.9	A. Ju
r. A. Merceli le Sejolli	Responded 1 to 5 and 16	Jel 1
	ORDER	

Counsel for Petitioner is present. Counsel for Respondents are also present. I.A 148/17 is taken up today. Counsel for Respondent requested time for filing counter/objections. List it on 7/12/2017.

Member (T)

Member (J)